

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA Nos. 1389, 631, 728 & 641 of 2018 in
APPEAL NO. 135 of 2018**

Dated: 15th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Haryana Power Purchase Centre & Ors.	Appellant(s)
Vs.		
GMR Kamalanga Energy Limited & Ors.	Respondent(s)

Counsel for the Appellant(s) : Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Vishrov Mukerjee
Mr. Yashaswi Kant for R-1

Mr. Ravi Kishore
Mr. Prashant Mathur for R-2

ORDER

List the application (IA No. 1389 of 2018) for hearing on
28-11-2018.

(S. D. Dubey)
Technical Member
tpd/js

(Justice Manjula Chellur)
Chairperson